

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 603
IB-910/ND/2022**

**IN THE MATTER OF:
Mr. Dayanand and Ors.**

...PETITIONER

Vs.

Union Bank of India and Ors.

...RESPONDENT

Section

U/s 94(1) of IB Code,2016

**Order delivered on 20.01.2023
(Virtual Hearing)**

Coram:

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner/Applicant

:ADV. Chaitanya Bansal

For the Respondent/PG

:Advocate Sandeep Soni

ORDER

Mr. Sandeep Soni, Ld. Advocate appearing for the Respondent submit that he has not received the copy of the petition. Ld. Counsel for the Petitioner is directed to serve a copy of the petition within three days. List the matter on **07.02.2023.**

**Sd/-
(Rahul Bhatnagar)
Member (T)**

**Sd/-
(Bachu Venkat Balaram Das)
Member (J)**